

(d) No Sir.

(e) Not applicable in view of reply in Para (b) & (d) above.

(f) Not applicable in view of reply given in Para (b) & (c) above.

**Re-Allocation of Arama V.P.T. in Nalanda District of Bihar**

2035. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Arama V.P.T. in Nalanda District is proposed to be relocated/shifted;

(b) if so, what are the reasons therefor;

(c) whether representations have been received from local public including public representatives against such a move;

(d) whether the present location is ideal one from the point of view of revenue earning by the telecom department;

(e) if so, whether the only pressing reason for shifting it is to give benefit to Parwalpur V.P.T.; and

(f) in what manner Government propose to compensate the loss suffered by the allottee of the above V.P.T. due to its closure?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) to (f) Only on public complaint about its location the VPT at Arama in Bihar Sharif sub division, Nalanda district, Bihar had to be discontinued temporarily. Matter is being investigated departmentally in co-ordination with the concerned BDO on whose recommendation the location was approved as per present guidelines for selection of location and operator. On completion of investigation suitable action will be taken keeping in view the public convenience.

**STD Facility in Taluka and Panchayats in Tamil Nadu**

2036. SHRI N. THALAVAI SUNDARAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of Talukas and Panchayats in Tamil Nadu having Telephone Exchanges with STD;